

**LALA LAJPAT RAI** (Punjab): Sir, I lay on the Table a copy (in English and Hindi) of the First Report of the Standing Committee on Food, Civil Supplies and Public Distribution on the Essential Commodities (Amendment) Bill, 1998.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR AND WELFARE**

**SHRI JIBON ROY** (West Bengal): I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing Committee on Labour and Welfare:-

- (i) First Report on Action Taken by the Government on the recommendations/observations contained in the Third Report of the Standing Committee on Labour and Welfare (Eleventh Lok Sabha) on "Special Central Assistance to Special Component Plan for Scheduled Castes".
- (ii) Second Report on Action Taken by the Government on the recommendations contained in the Fifth Report of the Standing Committee on Labour and Welfare (Eleventh Lok Sabha) on Demands for Grants—Ministry of Labour-1997-98.
- (iii) Third Report on Action Taken by the Government on the recommendations contained in the Seventh Report (Eleventh Lok Sabha) of the Committee on Labour and Welfare on "Demands for Grants—Ministry of Welfare-1997-98".

**RE. RESIGNATION BY MEMBER**

**MR. CHAIRMAN:** I have to inform Members that following his re-election to the Rajya Sabha in the vacancy caused by the death of Shri Gyan Ranjan, Shri Ram Deo Bhandari, a Member representing the State of Bihar has resigned his seat in the Rajya Sabha to which he was elected on 8th July, 1992. I had accepted his resignation with effect from 22nd June, 1998.

**LEAVE OF ABSENCE**

**MR. CHAIRMAN:** I have to inform Members that a letter has been received from Shri Suresh A. Keswani stating that he is proceeding to U.S.A. to attend the 'Fifth International Sindhi Sammelan 1998' and, therefore, unable to attend the sittings of the House for two weeks from 3rd to 17th July, 1998. He has, accordingly, requested for the grant of Leave of Absence.

Does he have the permission of the House for remaining absent from the sittings of the House from 3rd to 17th July, 1998?

(No hon. Member dissented)

**MR. CHAIRMAN:** Permission to remain absent is granted.

**भारतीय विज्ञान संस्थान, बंगलौर की परिषद् के लिए निर्वाचन का प्रस्ताव**

मानव संसाधन विकास मंत्री और विज्ञान और प्रौद्योगिकी मंत्री (डॉ. पुरेली मनोहर जोशी): मैं प्रस्ताव करता हूँ कि:

"भारतीय विज्ञान संस्थान, बंगलौर के विनियमों के विनियम 3.1 के साथ पठित उक्त संस्थान की परिसम्पत्तियों और निधियों के प्रशासन और प्रबंधन हेतु योजना के खण्ड 9.1 के उपखण्ड (ड) में अन्तर्विष्ट उपबंधों के अनुसरण में, यह सभा उस रीति से जैसा सभापति निर्देश दे, सभा के सदस्यों में से एक सदस्य को 1998-2001 तक के चार वर्षों के लिए भारतीय विज्ञान संस्थान, बंगलौर की परिषद् का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

*The question was put and the motion was adopted.*

**MOTION FOR ELECTION TO THE CENTRAL SUPERVISORY BOARD**

**THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU):** Sir, on behalf of my colleague Shri Dalit Ezhilmalai I move:

That in pursuance of Clause (f) of the subsection (2) of the Section 7 read with clause (a) of Section 8 of the the Pre-Natal Diagnostic Techniques (Regulation of and Prevention of Misuse) Act, 1994, this House do proceed to elect, in such manner as the Chairman may direct, one female Member from among the Members of the House to be a member of the Central Supervisory Board.

*The question was put and the motion was adopted.*